PRESS COMMUNIQUE

SCHEDULED BANKS' STATEMENT OF POSITION IN INDIA AS AT THE CLOSE OF BUSINESS ON FRIDAY, THE 30TH SEPTEMBER 2005 WITH COMPARATIVE POSITION OF FRIDAY OF PRECEDING FORTNIGHT AND CORRESPONDING FRIDAY OF THE PREVIOUS YEAR

(Amount in Crores of Rupees)

		SCHEDUL	ED COMMER	RCI	AL BANKS		ALL SCHED	ULED BANKS	 ores or Rupe	
		(Includin	g RRBs)			•				
I	LIABILITIES TO THE BKG.SYSTEM (A)	01.10.2004	16.09.2005	*	30.09.2005	*	01.10.2004	<u>16.09.2005</u> *	30.09.2005	*
	a) Demand & Time deposits from bks.	34969.51	38326.48		39302.23		37033.84	39889.14	41953.57	
	b) Borrowings from banks	16521.95	32447.85		31542.88		16610.05	32501.35	31576.36	1
	c) Other demand & time liabilities	4152.15	11615.81		5351.13		4153.73	11623.32	5352.19	
II	LIABILITIES TO OTHERS (A)									
	a) Deposits (other than from banks)	1607301.16	1856336.32		1909213.89		1680447.34	1929507.01	1982444.33	
	i) Demand	229502.46	270997.81		295994.22		236824.07	278818.48	304046.98	
	ii) Time	1377798.70			1613219.67		1443623.27	1650688.53	1678397.35	
	b) Borrowings @	30317.42	77797.41		77343.66		30727.26	78238.33	77787.14	
	c) Other demand & time liabilities	161287.41	184199.11		178614.04		163789.18	186384.63	181235.98	
III	BORROWINGS FROM R.B.I. (B)	0.00	0.00		800.00		<u>14.18</u>	1.90	801.90	
	Against usance bills and / or prom. Notes	0	0		0		0	0	0	_
IV	CASH	8937.79	10066.22		10512.81		9333.56	10499.57	11583.21	<u> </u>
V	BALANCES WITH R.B.I. (B)	81475.95	108040.26		105700.10		85224.98	111819.88	109491.09	
VI	ASSETS WITH BANKING SYSTEM									
	a) Balances with other banks									
	i) In current accounts	7094.51	9197.13		10049.93		7929.80	10136.20	10971.31	_
	ii) In other accounts	9928.61	13001.73		13676.03		11662.62	15822.24	16679.30	
	b) Money at call & short notice	22947.11	22993.37		23172.81		26623.02	26329.02	26178.39	
	c) Advances to banks(i.e.due from bks.)	9598.49	11634.21		3301.67		10069.40	12299.97	3967.66	£

	d) Other assets	2567.37	3115.83	3645.10	2995.13	3555.39	4090.35
VII	INVESTMENTS (At book	706113.90	759435.68	753436.22	738808.98	791415.93	785573.04
	value)						
	a) Central & State	684179.10	735057.60	729116.22	715201.64	765799.93	760039.85
	Govt.securities+						
	b) Other approved securities	21934.80	24378.08	24320.00	23607.34	25616.00	25533.19
VIII	BANK CREDIT	938994.66	1223857.01	1256140.60	993702.54	1284008.37	1318114.34
	(Excl.inter-bnk.advance)						
	a) Loans, cash credits & Overdrafts \$	885358.11	1164301.17	1194387.14	938851.07	1223327.89	1255229.30
	b) Inland Bills purchased	7506.47	9225.43	10519.99	7850.41	9554.81	10861.91
	c) Inland Bills	22557.69	24004.92	23753.40	23045.06	24346.86	24077.39
	discounted						
	d) Foreign Bills	10031.81	10084.98	10450.40	10057.27	10111.96	10478.62
	purchased						
	e) Foreign Bills	13540.58	16240.51	17029.67	13898.73	16666.85	17467.12
	discounted						

NOTE

- * Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- ** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, Industrial Development Bank of India, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

Food Credit Outstanding as on (Rupees in Crores)

	<u> </u>	Con (Competition)				
	01.10.2004	16.09.2005	30.09.2005			
Scheduled Commercial Banks	38638.12	40248.48	39549.12			
State Co-operative Banks	2755.00	2855.00	2855.00			

The expression 'Banking System' or 'Banks' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934.

13TH OCTOBER 2005

21 ASHWINA (SAKA) 1927